

Central Administrative Tribunal Lucknow Bench Lucknow

Contempt Petition No. 53/2008

In

Original Application 523/2006

Lucknow this, the 9th day of November, 2009

Hon'ble Ms. Sadhna Srivastava, Member (J)

Hon'ble Dr. A. K. Mishra, Member (A)

1. Hasmat Ali, aged about 52 years, son of Late Sri Mohd. Safi, resident of -T/19-A, Railway Colony, NE Railway, Lakhimpur.
2. Chhotey Lal, aged about 56 years, son of Late Shri Dibhai, resident of T/19-B, Railway Colony, NE Railway, Lakhimpur.
3. Ramanand, aged about 54 years, son of Shri Bahadur Lal, resident of -T/21-A, Railway Colony, NE Railway, Lakhimpur.
4. Ramanand Jha aged about 58 years, s/o Late Shri Jagtanand Jha, resident of -T-123-A, Railway Colony N.E. Railway, Lakhimpur.

Applicants

By Advocate Sri Praveen Kumar

Versus

1. Smt. Ashima Singh, Divisional Railway manager, North Eastern Railway, Lucknow.
2. Shri Shishir Somvansi, Sr. Divisional Operating Manager, North Eastern Railway, Lucknow.

Respondents.

By Advocate Sri A. Tiwari for Sri Arvind Kumar.

Order (Oral)

By Hon'ble Ms. Sadhna Srivastava, Member (J)

Sri Praveen Kumar, counsel for the applicant makes a statement that the order passed by this Tribunal has already been complied with. Therefore, no case for contempt is made out. ^{s/counsel}

In view of the submission made by the applicant, C.C.P. is dismissed. Notices issued stands discharged

(Dr. A. K. Mishra)
Member (A)

(Ms. Sadhna Srivastava)
Member (J)

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